- (a) when 26/11 attack occurred at Mumbai, it was reported that there was 8 hours delay for NSG Commandos to reach the spot;
 - (b) the reasons for the inaction and undue delay; and
- (c) what is the action taken against the concerned personnel of NSG for this kind of grave lapse?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) No, Sir. There was no delay on the part of NSG. The NSG team moved within 30 minutes on receipt of the request from Manesar for Delhi Airport. Further, only minimum lead time was consumed on air journey from Delhi to Mumbai, unloading of equipment, personnel, gadgets, journey from airport to the Mumbai Sachivalaya, briefing, surveillance of the location, etc.

Policy on Sri Lankan Tamil refugees

1445. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the policy of India in the rehabilitation of Sri Lankan Tamil Refugees in Tamil Nadu;
- (b) whether there is any move on the part of Sri Lankan Government to speed up the process of rehabilitation of such refugees in Sri Lanka;
- (c) what are the efforts made on the part of Indian Government in the process of rehabilitation and settlement of these refugees who are at present in Tamil Nadu; and
- (d) what was the announcement of present Chief Minister of Tamil Nadu relating to the future of the refugees living in Tamil Nadu and the fate of such announcement at present?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) The Government of India's approach is to discourage the movement of Sri Lankan Refugees. However, if any Sri Lankan refugees do come, they are granted relief in the refugees camps and kept in the camps with the ultimate object of repatriation back to Sri Lanka.
- (b) Government of Sri Lanka has expressed its willingness to take back the Sri Lankan refugees in Tamil Nadu.
- (c) Till these refugees are repatriated to Sri Lanka, they have been lodged in camps set up by the State Government and are being provided basic relief material on humanitarian grounds.
- (d) The Chief Minister of Tamil Nadu had written to the Government suggesting permanent settlement of Sri Lankan Tamil Refugees in Tamil Nadu. In view of reply to part (a) and (b) of the question, no such proposal is under consideration.